## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 599/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES:

Tyresecure International Pvt.Ltd. V/s ROC Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER CP No. 599/252/NCLT/MB/MAH/2016

None present. List this matter on 19.2.2018

Sd/- -

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR Member (Judicial) 27